

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/00786/2017

Chandigarh, this the 17th day of November, 2017

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**CORAM:HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) &
HON'BLE Ms. P. GOPINATH, MEMBER (A)**

Ekta Rani aged 21 years daughter of Sh. Balwant Rai, resident of Village Kular, Post Office Naghi, Tehsil Balachaur, District S.B.S. Nagar. (Group D)

....Applicant

(Present: Mr. Sanjeev Pandit, Advocate)

VERSUS

1. Union of India through its Secretary, Ministry of Defence, 101 A, South Block, New Delhi.
2. Director General, Armed Forces, Medical Services, Sena Bhawan, New Delhi.
3. Commandant, Military Hospital (Jalandhar Cantt.) Nalwa Road, Jalandhar Cantt, Market New S.A.S. Colony, Jalandhar, Punjab.

....Respondents

**ORDER (Oral)
JUSTICE M.S. SULLAR, MEMBER (J)**

1. At the very outset, learned counsel intends to withdraw the Original Application (O.A.).
2. Therefore, the O.A. is hereby dismissed as withdrawn, as prayed for.

**(P. GOPINATH)
MEMBER (A)**

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Dated:17.11.2017

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